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GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

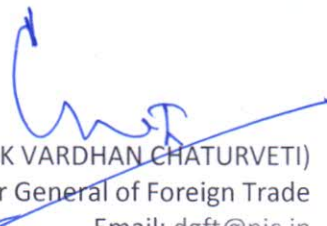
PUBLIC NOTICE NO. 54 /2015-2020
NEW DELHI, DATED THE 18 JANUARY, 2018

Subject: Change of Office Address (location) of Indian Industries Association (IIA) to authorize their firm as an agency to issue Certificate of Origin (Non-Preferential) – reg.

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby makes the following amendment in the List of Agencies Authorized to issue Certificate of Origin (Non Preferential) given under Appendix – 2E of Appendices and Aayat Niryat Forms of Foreign Trade Policy 2015 – 2020:

Old address	New address
Indian Industries Association H.NO.L-323/A, NH-8. Mahipalpur Extn. New Delhi-110037 Website: www.iaonline.in Email: iia@iaonline.in	Indian Industries Association RZA 71, Road No. 2 Mahipalpur Extn. New Delhi-110037 Website: www.iaonline.in Email: iia@iaonline.in

2. Effect of the Public Notice: New office address of Indian Industries Association of India (IIA) is notified.


(ALOK VARDHAN CHATURVETI)
Director General of Foreign Trade
Email: dgft@nic.in

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